NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/571/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RV STEELS AND POWER PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Kumarpal R Chopson Gandeep Kumar

Council for Combitor 1

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ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent for his appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 15.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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